

Defective Case Register from 2026-05-26 to 2026-05-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/15485/2026	DEBADATTA PRADHAN	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
2	D-WP(C)/23148/2026	SANJAY KUMAR PANDA	2026-05-26	Provision of law not properly arranged on the top of the cause Title. 2. Page nos. 12 and 14 not legible.
3	D-ABLAPL/15387/2026	JUGALA KISHORE PANDA	2026-05-26	i) Name and Detail address of the informant and relatives be redacted from the petition. ii) Annexure -1 be in sealed cover .iii) Redacted copy of annexure-1 be filed. iv) For further S.R.
4	D-BLAPL/15554/2026	BIBEKANANDA MAHAPATRA	2026-05-26	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Honble Court not mentioned in the cause title
5	D-BLAPL/15719/2026	DIBYA PRAKASH MISHRA	2026-05-26	Rs 10/- not paid on V.nama.
6	D-BLAPL/15729/2026	DURGA PRASAD JENA	2026-05-26	1. Name of the victim / informant need not be disclosed in connection with Annex-1 and kept in closed cover. 2. Redacted xerox copy of Annex-1 to be filed.
7	D-WP(C)/24567/2026	ARUN KUMAR ACHARYA	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-ABLAPL/15496/2026	SAMBIT PANIGRAHI	2026-05-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of District not mentioned in the address of Pet. in CT. 2. Paragraph declaration in IA not correct.
9	D-LAA/22072/2026	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	2026-05-26	Authentication fee due on the C. Copy of Trial Court Judgement Rs 02/- Not Paid.
10	D-ABLAPL/15382/2026	RANI ROUT	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
11	D-WP(C)/23925/2026	NIHAL RATH	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned in the affidavit
12	D-ABLAPL/15595/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-05-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of village of the Informant mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
13	D-BLAPL/15511/2026	OM PRAKASH SARAN	2026-05-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
14	D-BLAPL/15624/2026	SUBHAJEET SAHU	2026-05-26	1. Annexure-4 not attested
15	D-WP(C)/24604/2026	BHABANI PRASAD MOHANTY	2026-05-26	PAGE NOS. 26 AND 27 PARTIALLY LEGIBLE.
16	D-ABLAPL/15569/2026	SUNIL KUMAR PANDA	2026-05-26	annex-1 page-8 9 not visible
17	D-BLAPL/15627/2026	SRINIVAS MOHANTY	2026-05-26	1. In Index, page marking not done 2. Affidavit not correct 3. Surname of the petitioner mentioned in the cause title not tally with Rejection order.
18	D-BLAPL/15604/2026	PRADEEP KUMAR DASH	2026-05-26	1. Year of P.S case no wrongly furnished in 1st paragraph of the application. 2. in declaration under affidavit, no. of paragraphs wrongly furnished. 3..Subject Code incorrectly Mentioned
19	D-WP(C)/24568/2026	MANA MOHAN PATTANAYAK	2026-05-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-ABLAPL/15388/2026	RANI ROUT	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-WP(C)/24523/2026	ARUN KUMAR ACHARYA	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-ABLAPL/15731/2026	HEMANT KUMAR MUND	2026-05-26	.Receipt Showing Serv.copy To Vigilance not Filed.
23	D-BLAPL/15662/2026	DEVASHIS PANDA	2026-05-26	.Subject Code incorrectly Mentioned
24	D-BLAPL/15418/2026	RAJAT KUMAR PANDA	2026-05-26	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. As per rejection order under Annexure-2,name of the Lower court does not tally with cause title.
25	D-BLAPL/15438/2026	BISWA PRAKASH DHAL	2026-05-26	Paragraph No.5 repeated twice.
26	D-ABLAPL/15378/2026	SIDDHARTH GOUTAM DAS	2026-05-26	i) Page no. 20 not properly scanning.
27	D-MACA/23795/2026	ARPIT SARANGI	2026-05-26	further SR after filling of c copy

28	D-BLAPL/15515/2026	PRASANTA KUMAR NANDA	2026-05-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Honble Court not tally with cause title and Rejection order. Annexures be kept in envelop.
29	D-ABLAPL/15688/2026	GURUPRASAD BEHERA	2026-05-26	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
30	D-WP(C)/24314/2026	PRASANTA KUMAR MOHANTY	2026-05-26	1 Paragraphs not correctly furnished in declaration
31	D-BLAPL/15597/2026	DALIRANI BEHURAY	2026-05-26	1. Signature of the petitioner furnished in V. Nama is not tally with that of name furnished in Cause title of the application
32	D-BLAPL/15653/2026	PRASANTA KUMAR NANDA	2026-05-26	Page No. 10 not legible.
33	D-LAA/22912/2026	KISHORE KUMAR JENA	2026-05-26	C.Fee Payable be corrected in the Appeal.
34	D-WP(C)/23113/2026	GOPINATH MISHRA	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Date of Vide annex-10 not tally with Index. Age of the petitioner not tally with cause title and affidavit.
35	D-BLAPL/13684/2026	BIKRAM KESHARI RAJ	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of trial court in synopsis and entire petition not tally with rej. order.
36	D-ABLAPL/15519/2026	SURYAKANTA DWIBEDI	2026-05-26	Name of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.
37	D-WP(C)/24356/2026	ARUN KUMAR ACHARYA	2026-05-26	.Subject Code incorrectly Mentioned
38	D-ABLAPL/15386/2026	RANI ROUT	2026-05-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
39	D-CMP/23732/2026	SOURAV SUMAN BHUYAN	2026-05-26	The Year of Lower Court mentioned in the Prayer be corrected and the Case Nomenclature in the C.Copy be also corrected.
40	D-ABLAPL/15495/2026	SAMBIT PANIGRAHI	2026-05-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of District not mentioned in the address of Pet. in CT. 2. Paragraph declaration in IA not

				correct
41	D-CRLMC/15640/2026	RAMAKRISHNA NAIK	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned affidavit in the I.A.
42	D-ABLAPL/15613/2026	MANAS KUMAR CHAND	2026-05-26	1.Provision of Law not properly mentioned. 2.In para-1, wrongly mentioned U/s 117(2),296,109(1),351(2) of IPC instead of BNS.
43	D-WA/19458/2026	MANOJ KUMAR KHUNTIA	2026-05-26	Code not verified
44	D-ABLAPL/15443/2026	RAMAKANTA PANDA	2026-05-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and detail correct address be redacted from the petition. ii) Annexure-2 be kept in sealed cover.iii) Redacted copy of annexure-2 be filed .iv) For further S.R.
45	D-WP(C)/24520/2026	ARUN KUMAR ACHARYA	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-RSA/22083/2026	SUNKURU SUDHAKAR RAO (SR. ADV.)	2026-05-26	Date of Judgement of the L.A.Court in Being Aggrieved portion be corrected.
47	D-BLAPL/15663/2026	SAPAN KUMAR LENKA	2026-05-26	1.G.R. case No. incorrectly mentioned in Synopsis and Prayer of the petition. 2.Name of the petitioner mentioned in petition as well as Rejection order not tally with signature put in V.nama. 3..Subject Code incorrectly Mentioned
48	D-ABLAPL/15532/2026	MANAS KUMAR CHAND	2026-05-26	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
49	D-BLAPL/15682/2026	CHITTA RANJAN MISHRA	2026-05-26	1. Synopsis and date chart not mentioned in the index.2. provision of law not correctly furnished.
50	D-MACA/23696/2026	BIRANCHI NARAYAN RATH	2026-05-26	date of judgement in c copy not correct
51	D-CRLMC/14822/2026	SAROJ RANJAN SUBUDHI	2026-05-26	1. Date of disp. of in ref. certificate not tally with FIRs detail.2. page nos. 9 and 10 partially legible.
52	D-ABLAPL/15521/2026	SAROJ KUMAR DASH	2026-05-26	Page No. 11-12 and 16-17 not legible
53	D-ABLAPL/15713/2026	SOUBHAGYA KUMAR DASH	2026-05-26	In Annexure-2 page No. not correctly furnished
54	D-WP(C)/23114/2026	SOUMYAJYOTI BISWAL	2026-05-26	.Petition not correctly addressed to Honorable Court
55	D-CRLREV/14971/2026	SK. ZAFARULLA	2026-05-26	1The name of Informant/ Victim/ Relatives need not be disclosed and kept in cover in Annex-1 2 and 3 .
56	D-ABLAPL/15618/2026	BIBHUTI RANJAN MOHANTY	2026-05-26	Paragraphs incorrectly mentioned in declaration of affidavit.
57	D-WP(C)/24518/2026	ARUN KUMAR ACHARYA	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

58	D-BLAPL/15683/2026	NITYANANDA MOHAPATRA	2026-05-26	1. Date of disp.not furnished in ref. certificate as per FIRs detail.2. Name of trial court in rej. order, not tally with petition.
59	D-ABLAPL/15539/2026	BIPLAB KUMAR DASH	2026-05-26	Name and details of Informant-cum-victim need not be disclose and kept in closed envelop.
60	D-CONTC/19100/2026	ADV.	2026-05-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-WP(C)/24560/2026	ARUN KUMAR ACHARYA	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-BLAPL/15611/2026	SRINIVAS MOHANTY	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.BLAPL Petition and Annexures-1 and 2 not page marked in Index.2.Signature of the deponent does not tally with affidavit.3.Signature of the petitioner in V.nama does not tally with cause title.4.As per rejection order under Annexure-1,Spl.G.R.Case No not correctly furnished in Synopsis and cause title. 5 Name of the Opp.Party not correctly furnished Index,Synopsis and Date chart.
63	D-WP(C)/24564/2026	ARUN KUMAR ACHARYA	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat
64	D-CONTC/20746/2026	ADV.	2026-05-26	1. CONTC case number not correctly furnished in 2nd line of the page no.3. 2. Undertaking for non filing of translated copy not filed.
65	D-ABLAPL/15512/2026	OM PRAKASH SARAN	2026-05-26	P.S. case incorrectly mentioned in petition.
66	D-BLAPL/15363/2026	TUKUNA KUMAR MISHRA	2026-05-26	1. C.T case no not furnished in cause title of the application. 2. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after 3. Put up for S.R there after
67	D-BLAPL/15556/2026	OM PRAKASH SARAN	2026-05-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop.
68	D-BLAPL/15636/2026	MANAS KUMAR CHAND	2026-05-26	.Subject Code incorrectly Mentioned
69	D-LAA/23750/2026	SWAYAMBHU MISHRA,A.S.C	2026-05-26	Cause Title Not in order.Some Parties of the Trial Court not made in the Appeal.
70	D-ABLAPL/15488/2026	PRADIPTA BEURA	2026-05-26	1. Page marking of Ann.1 not correct and Page 10 not legible.

71	D- CONTC/16589/2026	DHANESWAR BEHERA	2026-05- 26	i) Page mark not furnished in petition.ii) Annexure-1 and 2 not marked in page 7 and 14 .iii) Annexure -2 not mentioned in Book mark.iii) Paragraph no. not mentioned in affidavit.
72	D- CRLREV/15054/2026	PRATIK NAYAK	2026-05- 26	Oriya undertaking not furnished.
73	D- BLAPL/15601/2026	TUSHAR KANTA SAHOO	2026-05- 26	.Subject Code incorrectly Mentioned
74	D-WP(C)/23670/2026	ABHILASH MISHRA	2026-05- 26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 18 not filed.
75	D- BLAPL/15716/2026	ARYA DASH	2026-05- 26	Put up SR after redacting the name of Informant / victim /Relatives from petition
76	D-WP(C)/24351/2026	ARUN KUMAR ACHARYA	2026-05- 26	.Subject Code incorrectly Mentioned
77	D-WP(C)/24554/2026	ARUN KUMAR ACHARYA	2026-05- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-WP(C)/24393/2026	ARUN KUMAR ACHARYA	2026-05- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-ARBP/23173/2026	SANGRAM KESHARI MISHRA	2026-05- 26	Court Fee Rs.500/- Payable, Paid Rs.06/- Only.D.C.Fee of Rs.494/- to be Paid
80	D- CRLMC/14845/2026	SUMIT SEKHAR PATTANAIK	2026-05- 26	1. C.T. of G.R.case.no. 447/2024 to be filed.2. Name of the informant/victim with address be redacted from the petition. 3 Name of the informant /victim with address reflected in the annexs be kept in cover.
81	D-CRLA/15631/2026	BHARAT BHUSAN ROUTRAY	2026-05- 26	Provision of Law - As per rej.order, provision of law not tally
82	D-RSA/21837/2026	ABHAS MOHANTY	2026-05- 26	Period of Delay 03 days.
83	D- ABLAPL/15580/2026	SACHIDANANDA PADHEE	2026-05- 26	1. As per index annex.2 not mentioned in the petition.
84	D-RSA/23885/2026	RAICHARAN MOHAPATRA	2026-05- 26	Copy of Trial Court Judgement / Order C.Copy Not Filed.
85	D- CRLMC/15456/2026	SASMITA NANDA	2026-05- 26	1. NC number not correctly furnished in Synopsis and Para no.1.
86	D- ABLAPL/15538/2026	BIPLAB KUMAR DASH	2026-05- 26	Name and details of Informant-cum-victim need not be disclose and kept in closed envelop
87	D- BLAPL/15667/2026	GOKULANANDA SAHU	2026-05- 26	1.Page No. 11 not legible. 2.Page No. 33 not properly arranged.
88	D- ABLAPL/15546/2026	AKSHAYA KUMAR SAHOO	2026-05- 26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Hologram of Rs.50/- not affixed in V.nama.

89	D-BLAPL/15672/2026	PRANAB KUMAR DAS	2026-05-26	Village name and mobile no of the informant reflected in the FIR be kept in cover.
90	D-CRLMC/15177/2026	PRATYUSH SHAH	2026-05-26	1. Annexure-3 not properly page marked in the petition and Index. 2. No. of P.S. under Annexure-1 does not tally with I.A.3. C. Copy of F.I.R. to be filed.
91	D-CONTC/23699/2026	ADV.	2026-05-26	1. Provision of Law Not correctly furnished. 2. Date not correct in index in annexure-1
92	D-CRLMA/15288/2026	NIRANJAN PANDA	2026-05-26	Put up for SR after filing of c. copy of impugned order.
93	D-RSA/13572/2026	SUKANTA KUMAR NAYAK	2026-05-26	Period of Delay 13 days.
94	D-BLAPL/15280/2026	ANIRUDHA DAS	2026-05-26	2(a) C.C. Case No. does not tally with Cause Title and Rejection Order.
95	D-BLAPL/15617/2026	ASHOK KUMAR SARANGI	2026-05-26	1. In address, Village name mentioned in the cause title not tally with Rejection order.
96	D-CRLREV/14893/2026	PRADEEP KUMAR KHUNTIA	2026-05-26	C. copy Annex-1 not filed.
97	D-BLAPL/15501/2026	SOUMYA KANTA TRIPATHY	2026-05-26	Rs - 2 /- not paid on V. Nama.
98	D-ABLAPL/15529/2026	NIRAJ KUMAR SETHI	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name and details of Informant-cum- victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
99	D-BLAPL/15413/2026	PRASANTA KUMAR ROUTRAY	2026-05-26	1. Year of C.T.(Spl.) Case under Annexure-2 does not tally with cause title. 2. As per Index, Annexure-2 not proper placed on record
100	D-WP(C)/24603/2026	BHABANI PRASAD MOHANTY	2026-05-26	PAGE NO.26 PARTIALLY LEGIBLE.
101	D-BLAPL/13683/2026	SIDHARTHA DAS	2026-05-26	1. Name and other Details of Informant, Victim or Petitioners , who are relation of Informant appearing in Ann. 2 (CT, Para 4), Ann.3 page 19 20 26 and 28 be redacted. Resubmit for SR after compliance.
102	D-WP(C)/24569/2026	ARUN KUMAR ACHARYA	2026-05-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-LAA/23772/2026	HIMANSU SEKHAR SATAPATHY	2026-05-26	Valuation and C.Fee Payable be correctly furnished. Put up for further S.R after payment of D. C.Fee for computing the Period of limitation.
104	D-CONTC/16701/2026	ADV.	2026-05-26	i) wp(c) no. not correctly mentioned in index and book mark under annexure -C/1.
105	D-WP(C)/24597/2026	BHABANI PRASAD MOHANTY	2026-05-26	PAGE NO.26 PARTIALLY LEGIBLE.
106	D-ABLAPL/15607/2026	UMA SHANKAR PATEL	2026-05-26	1. Date of disp. of in ref. certificate of ABLAPL no.19634/2016, not tally with FIRS detail. 2. copy

				of order 18-01-2023 passed in ABLAPL NO.2447/2021 not filed.
107	D-BLAPL/15645/2026	SRINIVAS MOHANTY	2026-05-26	1. In affidavit, name of the petitioner wrongly furnished
108	D-CRLMC/15176/2026	BEDA PRAKASH PANDA	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.CRLMC Petition not page marked.2.Annexure-2 to be correctly page in Book mark.3. Paragraph no. not correctly furnished in declaration.
109	D-BLAPL/15659/2026	DEVASHIS PANDA	2026-05-26	.Receipt Showing Serv.copy To Vigilance not Filed.
110	D-ABLAPL/15524/2026	HIMANSHU BHUSAN DASH	2026-05-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner name not mentioned in V.nama. Also not mentioned A.k. Dash and Anr.
111	D-CRLREV/14989/2026	SURYA MOHAPATRA	2026-05-26	C. copy annex-1 not filed
112	D-BLAPL/15615/2026	SHAKTI PRASAD DAS	2026-05-26	1. In address of the peitioner-3, mentioned AT in cause title not tally with Rejection order.
113	D-BLAPL/15416/2026	PRASANTA KUMAR ROUTRAY	2026-05-26	1. Date of rejection order under Annexure-2 does not tally with para-4 of the petition.
114	D-CRLMC/15126/2026	SATYA SHIVA DASH	2026-05-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the Name of victim / informant and Relative from the petition.
115	D-MACA/23728/2026	KAPILA CHARAN NAYAK	2026-05-26	1. Court Fee Rs. 2,850/ payable, not paid 2.age of petitioner no-4 not furnish
116	D-BLAPL/15560/2026	RAJESH KUMAR MAHAPATRA	2026-05-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
117	D-BLAPL/15543/2026	MANOJ KUMAR PANDA	2026-05-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 to 12 not neat
118	D-CRLMA/15575/2026	JNYANANANDA PANDA, C.G.C.	2026-05-26	i) District not mention in cause title of petitioner. ii) Para no. 9 repeat. iii) Page no. 16 not available.
119	D-CRLREV/14982/2026	SURYA MOHAPATRA	2026-05-26	C. copy of Annex -1 not filed
120	D-WP(C)/23683/2026	SAMARENDRA BAHADUR	2026-05-26	1. Address of OP No.1 in CT incomplete
121	D-WP(C)/24572/2026	MANA MOHAN PATTANAYAK	2026-05-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of office order vide annex-4 not tally with index.Name of the Adv not mentioned capital letter in the v.nama.

122	D- BLAPL/15616/2026	JUGALA KISHORE PANDA	2026-05- 26	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
123	D- BLAPL/15680/2026	BINI MISHRA	2026-05- 26	1. page mark not correctly furnished in index.2. As per index annex.2 and 3 not marked in pages.
124	D- BLAPL/15424/2026	BIKRAM KESHARI RAJ	2026-05- 26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Signature of the deponent does not tally with affidavit.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 26-05-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. □